

DIVISION BENCH

ITEM NO.129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**MA No.3/2022, IA No.265/2022, IA No.318/2023 &
IA No.436/2023 IN CP (IB) NO.353/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDIABULLS HOUSING FINANCE PVT LTD V/S V.A. M. RESORTS AND HOTELS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 07th June, 2024.

-Sd-

(Court Officer)

07th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*